Title: Need to give approval to the development schemes for naxal-hit districts of Jharkhand and devise effective strategy to combat naxalism in the State.

SHRI INDER SINGH NAMDHARI (CHATRA): I would like to draw the attention of this august House about the alarming situation of naxalism in Jharkhand State. About a year ago, the then Home Minister had visited Chatra district and other adjoining districts in June, 2008 to assess the situation. Thereafter, the district Administration had chalked out some strategic schemes for developments and to combat the naxal activities. Also, a pilot project proposal was envisaged for Chatra and Palamau and the Chatra district administration had sent those developmental schemes to the Central Government for approval and implementation. Even after a lapse of about one year the Central Government has not acted upon the said proposals or taken effective measures to combat Naxalism in the State. I, therefore, call upon the Central Government to rise to the need of the hour and initiate effective steps for development and to combat the naxalism in the State of Jharkhand without any further loss of time.

MADAM SPEAKER: The House stands adjourned to meet again at 2 p.m.

12.03½ hrs.

The Lok Sabha then adjourned till Fourteen of the Clock.